

RESUMÉ OF WORK DONE BY LOK SABHA

TWELFTH LOK SABHA—SECOND SESSION
(27th May to 6th August, 1998)



LOK SABHA SECRETARIAT
NEW DELHI

November, 1998/Kartika, 1920 (Saka)

T.O. No. 75/12 LS Vol. II

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PREFACE

This Publication contains a brief resume of work done in the Twelfth Lok Sabha during the Second Session *i.e.* from the 27th May to the 6th August, 1998.

NEW DELHI ;
November, 1998

Kartika, 1920 (Saka)

S. GOPALAN,
Secretary-General.

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1. DURATION OF SESSION

| | |
|-------------------------------------|-------------------|
| Date of Commencement | @ 27 May, 1998 |
| Date of Adjournment <i>Sine die</i> | *6 August, 1998** |
| Date of Prorogation | 10 August, 1998 |
| Total Number of days of Session | 72 days |
| Number of actual sittings | 38 days |
| Number of Hours of sittings | 283 hours 15 mts. |

@ The first sitting commenced with the playing of National Anthem.

*As per Schedule —

- (i) In order to enable Standing Committees to consider Demands for Grants, the House was adjourned on 12.6.1998 to meet again on 3.7.1998;
- (ii) The House was also to be adjourned on 29th July, 1998 to meet again on 13.8.1998 and 14.8.1998 to debate Resolutions concerning the Universal Declaration of Human Rights and for the closing function of Golden Jubilee of India's Independence. In accordance with the decision taken at meeting of the Speaker with Leaders of Parties/Groups held on 28 July, 1998, the House was first extended till 5 August and later on till 6 August, 1998, in order to provide sufficient time for transaction of essential Government Business and consideration of the final report of Jain Commission and Memorandum of Action Taken Report; and
- (iii) Originally, the Session was scheduled to conclude on 14 August, 1998 but as intimated by the Ministry of Parliamentary Affairs, the sittings of Lok Sabha fixed for 13 and 14 August, 1998, were cancelled.

**The last sitting ended with the Playing of National Song.

2. BILLS

(f) Government Bills

| Sl. No. | Title of the Bill | Date of introduction | Date of laying on the Table in the case of Bill passed by Rajya Sabha | Date of discussion in Lok Sabha | Time taken | No. of amendments tabled | No. of amendments carried | Progress/Remarks |
|---------|--|----------------------|---|---|--------------|--------------------------|---------------------------|------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| | | | | | H M | | | |
| *1. | The Lotteries (Regulation) Bill, 1998 | 27.5.1998 | — | 4.7.1998 (consideration and passing) | 0 05 1 54 | 16 | — | Passed |
| @2. | The National Institute of Pharmaceutical Education and Research Bill, 1998 | 28.5.1998 | — | 4.8.1998 (consideration and passing) | 1 23 | — | — | Passed |
| †3. | The High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1998 | 28.5.1998 | — | 4.7.1998 (Consideration and passing) | 2 49 | — | — | Passed |

| | | | | | | | | |
|-----|---|-----------|---|--|-------|-----|----|---|
| 24. | The Finance (Amendment) Bill, 1998 | 29.5.1998 | — | 4.7.1998 (Consideration and passing) | 0.36 | — | — | Passed |
| 25. | The Essential Commodities (Amendment) Bill, 1998 | 29.5.1998 | — | 4.7.1998 6.7.1998 (consideration) 9.7.1998 (Motion for reference of the Bill to a Joint Committee) | 3.33 | 21 | — | A motion for reference of the Bill to a Joint Committee with instructions to report by the last date of the first week of the next session adopted. |
| 6. | The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 1998 | 1.6.1998 | — | 31.7.1998 (consideration and passing) | 2.44 | 38 | — | Passed |
| 7. | The Finance (No. 2) (Amendment) Bill, 1998 | 1.6.1998 | — | 15.7.1998 16.7.1998 17.7.1998 (consideration and passing) | 11.04 | 156 | 94 | Passed, as amended |

*The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Lotteries (Regulation) Ordinance, 1998 (No. 6 of 1998).

@The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the National Institute of Pharmaceutical Education and Research Ordinance, 1998 (No. 9 of 1998).

†The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the High Court and Supreme Court Judges (Conditions of Service) Amendment Ordinance, 1998 (No. 11 of 1998).

£The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Finance (Amendment) Ordinance, 1998 (No. 5 of 1998).

\$The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Essential Commodities (Amendment) Ordinance, 1998 (No. 13 of 1998).

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
|-----|---|----------|----------|--|--------------|---|---|--------------------|
| | | | | | H M | | | |
| 9. | The Employees Provident Funds and Miscellaneous Provisions (Amendment) Bill, 1998, as passed by Rajya Sabha | — | 2.6.1998 | 9.6.1998 10.6.1998 (consideration and passing) | 1 17 | 1 | — | Passed |
| 9. | The Payment of Gratuity (Amendment) Bill, 1998, as passed by Rajya Sabha | — | 3.6.1998 | 9.6.1998 (consideration and passing) | 0 22 | 1 | — | Passed |
| 10. | The Chemical Weapons Convention Bill, 1998, as passed by Rajya Sabha | — | 3.6.1998 | — | — | — | — | Pending |
| 11. | The Electricity Regulatory Commissions Bill, 1998 | 3.6.1998 | — | 9.6.1998 (consideration and passing) | 0 15 4 01 | 9 | 3 | Passed, as amended |
| 12. | The Beedi Workers Welfare Cess (Amendment) Bill, 1998 | 3.6.1998 | — | 27.7.1998 (consideration and passing) | 2 57 | 2 | — | Passed |
| 13. | The Representation of the People (Amendment) Bill, 1998, as passed by Rajya Sabha | — | 4.6.1998 | 10.6.1998 (consideration and passing) | 0 38 | — | — | Passed |

| | | | | | | |
|--|-----------|----------|--|------|----|---------|
| **14. The Merchant Shipping (Amendment) Bill, 1998, as passed by Rajya Sabha | -- | 4.6.1998 | 10.6.1998 (consideration and passing) | 0 50 | -- | Passed |
| 15. The Appropriation (Railways) No. 2 Bill, 1998 | 9.6.1998 | -- | 9.6.1998 (consideration and passing) | 0 04 | -- | Passed |
| 16. The Urban Land (Ceiling and Regulation) Repeal Bill, 1998 | 11.6.1998 | -- | -- | 0 06 | -- | Pending |
| 17. The Appropriation (No. 2) Bill, 1998 | 12.8.1998 | -- | 12.6.1998 (consideration and passing) | 0 02 | -- | Passed |
| 18. The Securities Contracts (Regulation) Amendment Bill, 1998 | 4.7.1998 | -- | -- | 0 01 | -- | Pending |

* The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Employees Provident Funds and Miscellaneous Provisions (Amendment) Ordinance, 1998 of 1998.

@ The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Payment of Gratuity (Amendment) Ordinance, 1998 (No. 10 of 1998).

† The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Electricity Regulatory Commissions Ordinance, 1998 (No. 14 of 1998).

\$ The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Representation of the People (Amendment) Ordinance, 1998 (No. 12 of 1998).

** The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Merchant Shipping (Amendment) Ordinance, 1998 (No. 7 of 1998).

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
|-----|--|--|---|--|-------------|---|---|--|
| 19. | The Appropriation (Railways) No. 3 Bill, 1908 | 7.7.1908 | — | 7.7.1908 (consideration and passing) | H M 0 24 | — | — | Passed |
| 20. | The Constitution (Eighty-fourth Amendment) Bill, 1908 (Amendment of articles 239AA, 331 and 333 and insertion of new articles 330A, 332A and 334A) | 14.7.1908. (Leave to introduce Bill, introduce the Bill sought) | — | — | 0 49 | — | — | Motion seeking leave to introduce the Bill pending before the House. |
| 21. | The Constitution (Eighty-fifth Amendment) Bill, 1908 (Amendment of article 269 and substitution of new articles for articles 270, 271 and omission of article 272) | 14.7.1908 | — | — | 0 01 | — | — | Pending |
| 22. | The Appropriation (No. 3) Bill, 1908 | 14.7.1908 | — | 14.7.1908 (Consideration and passing) | 0 14 | — | — | Passed |
| 23. | The Electricity Laws (Amendment) Bill, 1908 | 16.7.1908 | — | 20.7.1908 22.7.1908 23.7.1908 (consideration and passing) | 5 22 | — | — | Passed |

| | | | | | | | | |
|-----|--|-----------|---|---|------|---|---|---------|
| 24. | The Oilfields (Regulation and Development) Amendment Bill, 1998 | 27.7.1998 | — | — | 0 01 | — | — | Pending |
| 25. | The Interest on Delayed payments to Small Scale and Ancillary Industrial Undertakings (Amendment) Bill, 1998 | 27.7.1998 | — | 26.7.1998 29.7.1998 (consideration and passing) | 2 34 | — | — | Passed |
| 26. | The Export-Import Bank of India (Amendment) Bill, 1998 | 30.7.1998 | — | — | 0 01 | — | — | Pending |
| 27. | The Cotton Ginning and Pressing Factories (Repeal) Bill, 1998 | 31.7.1998 | — | — | 0 01 | — | — | Pending |
| 28. | The Lokpal Bill, 1998 | 3.8.1998 | — | — | 0 01 | — | — | Pending |
| 29. | The Foreign Exchange Management Bill, 1998 | 4.8.1998 | — | — | 0 01 | — | — | Pending |
| 30. | The Prevention of Money-Laundering Bill, 1998 | 4.8.1998 | — | — | 0 01 | — | — | Pending |
| 31. | The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1998 | 4.8.1998 | — | 4.8.1998 (consideration and passing) | 0 19 | — | — | Passed |

| 1 | 2 | 3 | 4 | 5. | 6 | 7 | 8 | 9 |
|-----|--|----------|---|--------------------------------------|---------------|---|---|--------|
| 32. | The Salaries and Allowances of Officers of Parliament (Amendment) Bill, 1998 | 4.8.1998 | — | 4.8.1998 (consideration and passing) | H. M. 0 02 | — | — | Passed |
| 33. | The Governors (Emoluments, Allowances and Privileges) Amendment Bill, 1998 | 4.8.1998 | — | 4.8.1998 (consideration and passing) | 0 02 | — | — | Passed |
| 34. | The President's Emoluments and Pension (Amendment) Bill, 1998 | 4.8.1998 | — | 4.8.1998 (consideration and passing) | 0 03 | — | — | Passed |

SUMMARY

| | | |
|-----|---|-----|
| 1. | Bills pending at the end of the last Session | Nil |
| 2. | Bills introduced | 28 |
| 3. | Bills Opposed at introduction stage | 4 |
| 4. | Bills passed by Rajya Sabha and laid on the Table | 5 |
| 5. | Bills passed by Rajya Sabha and returned by Lok Sabha with amendments | Nil |
| 6. | Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha | Nil |
| 7. | Bills passed | 22 |
| 8. | Bills negatived | Nil |
| 9. | Bills withdrawn | Nil |
| 10. | Bills part-discussed | Nil |
| 11. | Motions for adjournment of debate on the Bills adopted | Nil |
| 12. | Bills referred to Select Committee | Nil |
| 13. | Bills referred to Joint Committee | 1 |
| 14. | Bills reported by Select Committee | Nil |
| 15. | Bills reported by Joint Committee | Nil |
| 16. | Bills originated in and referred to joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha | Nil |
| 17. | Bills referred to Standing Committee by Chairman/ Speaker | 18 |
| 18. | Bills reported by Standing Committees | 6* |
| 19. | Bills pending at the end of second session of Twelfth Lok Sabha vide para No. 589 of Bulletin-Part II, dated 21.8.1998 | 11 |

*Includes the report on the Electricity Laws (Amendment) Bill, 1997 laid on the Table of Lok Sabha on 28 May, 1998. The Standing Committee presented its report to the Speaker on 3 December, 1997. The Bill, however, lapsed on dissolution of Eleventh Lok Sabha on 4 December, 1997.

(ii) Bills referred to the Standing Committees and presentation/laying of reports thereof

| Sl. No. | Title of the Bill | Date of Introduction in Lok Sabha/Rajya Sabha | Referred by Speaker/Chairman | Name of Committees/Date of reference | Date of presentation/laying of reports | Remarks |
|---------|--|---|------------------------------|---|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | The Essential Commodities (Amendment) Bill, 1998 | 29.5.1998 (L.S.) | Speaker | Food, Civil Supplies and Public Distribution (8.6.1998) | 4.7.1998 | * |
| 2. | The Beech Workers Welfare Cess (Amendment) Bill, 1998 | 3.6.1998 (L.S.) | Speaker | Labour (8.6.1998) | 21.7.1998 | Passed |
| 3. | The Finance (Amendment) Bill, 1998 | 29.5.1998 (L.S.) | Speaker | Finance (8.6.1998) | 4.7.1998 | Passed |
| 4. | The Lotteries (Regulation) Bill, 1998 | 27.5.1998 (L.S.) | Chairman | Home Affairs (9.6.1998) | 4.7.1998 | Passed |
| 5. | The High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1998 | 28.5.1998 (L.S.) | Chairman | Home Affairs (9.6.1998) | 4.7.1998 | Passed |

| | | | | | | |
|-----|--|---------------------|----------|---|---|-------------------------------|
| 6. | The Administrators General (Amendment) Bill, 1998 | 9.6.1998 (R.S.) | Chairman | Home Affairs (10.6.1998) | — | Pending with the Committee |
| 7. | The Urban Land (Ceiling and Regulation) Repeal Bill, 1998 | 11.6.1998 (L.S.) | Speaker | Urban and Rural Development (23.6.1998) | — | Pending with the Committee |
| 8. | The Participation of Workers in Management Bill, 1990 | 30.5.1998 (R.S.) | Speaker | Labour (23.6.1998) | — | Pending with the Committee |
| 9. | The Delhi Rent (Amendment) Bill, 1997 | 28.7.1997 (R.S.) | Speaker | Urban and Rural Development (23.6.1998) | — | Pending with the Committee |
| 10. | The Delhi Development Authority (Validation of Disciplinary Powers) Amendment Bill, 1997 | 14.8.1997 (R.S.) | Speaker | Urban and Rural Development (23.6.1998) | — | Pending with the Committee |
| 11. | The Companies Bill, 1997 | 14.8.1997 (R.S.) | Chairman | Home Affairs (3.7.1998) | — | Pending with the Committee |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|-----|--|------------------|----------|--------------------------|---|----------------------------|
| 12. | The Securities Contracts (Regulation) Amendment Bill, 1998 | 4.7.1998 (L.S.) | Speaker | Finance (15.7.1998) | — | Pending with the Committee |
| 13. | The Constitution (Eighty-fifth Amendment) Bill, 1998 (Amendment of article 269 and substitution of new articles 270, 271 and omission of article 272). | 14.7.1998 (L.S.) | Speaker | Finance (15.7.1998) | — | Pending with the Committee |
| 14. | The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 1998. | 9.7.1998 (R.S.) | Speaker | Finance (28.7.1998) | — | Pending with the Committee |
| 15. | The Foreigners (Amendment) Bill, 1998 | 28.7.1998 (R.S.) | Chairman | Home Affairs (30.7.1998) | — | Pending with the Committee |
| 16. | The Foreign Exchange Management Bill, 1998. | 4.8.1998 (L.S.) | Speaker | Finance (5.8.1998) | — | Pending with the Committee |

| | | | | | | |
|-----|---|-----------------|----------|----------------------------------|---|-----------------------------|
| 17. | The Prevention of Money—Laundering Bill, 1998 | 4.8.1998 (L.S.) | Speaker | Finance (5.8.1998) | — | Pending with the Committee. |
| 18. | The Merchant-Ship- ping (Second Amendment) Bill, 1998 | 4.8.1998 (R.S.) | Chairman | Transport and Tourism (7.8.1998) | — | Pending with the Committee. |

Note: Report of the Standing Committee on Energy in respect of the Electricity Laws (Amendment) Bill, 1997, which lapsed on dissolution of Eleventh Lok Sabha, was presented to Lok Sabha on 28.5.1998.

*Motion for reference of the Bill to a Joint Committee was adopted in Lok Sabha on 9.7.1998 and in Rajya Sabha on 21.7.1998. Bill is pending with the Joint Committee.

(III) Private Members' Bills

| Sl. No. | Title of the Bill and member-in-charge | Date of introduction | Date(s) of laying on the Table (in the case Bills passed by Rajya Sabha) | Date(s) of discussion in Lok Sabha | Time taken | No. of amendments tabled | No. of amendments carried | Progress/Remarks |
|---------|--|----------------------|--|------------------------------------|------------|--------------------------|---------------------------|------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| | | | | | H | M | | |
| 1. | The Private Investigators Bill, 1968 by Shri Amar Pal Singh, M.P. | 2.6.1968 | — | — | — | — | — | Pending. |
| 2. | The High Court at Allahabad (Establishment of a Permanent Bench at Meerut) Bill, 1968 by Shri Amar Pal Singh, M.P. | 2.6.1968 | — | — | — | — | — | Pending. |
| 3. | The National Population Policy Bill, 1968 by Shri Amar Pal Singh, M.P. | 2.6.1968 | — | — | — | — | — | Pending. |
| 4. | The Constitution (Amendment) Bill, 1968 (Amendment of articles 302 and 304) by Shri Amar Pal Singh, M.P. | 2.6.1968 | — | — | — | — | — | Pending. |
| 5. | The Population Control Bill, 1968 by Dr. T. Subbarani Reddy, M.P. | 2.6.1968 | — | — | — | — | — | Pending. |

| | | | | | | | |
|-----|--|-----------|---|---|---|---|---------|
| 6. | The Compulsory Voting Bill, 1968 by Dr. T. Subbarani Reddy, M.P. | 2.6.1968— | — | — | — | — | Pending |
| 7. | The Provision of Employment Bill, 1968 by Dr. T. Subbarani Reddy, M.P. | 2.6.1968— | — | — | — | — | Pending |
| 8. | The Cinematograph (Amendment) Bill, 1968 (Substitution of new section for section 3, etc.) by Dr. T. Subbarani Reddy, M.P. | 2.6.1968— | — | — | — | — | Pending |
| 9. | The Forest (Conservation) Amendment Bill, 1968 (Insertion of new section 3C) by Shri Bachi Singh Rawat, M.P. | 2.6.1968— | — | — | — | — | Pending |
| 10. | The House of the People (Administration) Bill, 1968 by Shri G.M. Banatwala, M.P. | 2.6.1968— | — | — | — | — | Pending |
| 11. | The Declaration of Assets by Ministers, Members of Parliament and Civil Servants Bill, 1968 by Shri Bachi Singh Rawat, M.P. | 2.6.1968— | — | — | — | — | Pending |
| 12. | The Terrorist and Disruptive Activities prevention (Withdrawal of Legal proceedings) Bill, 1968 by Shri G.M. Banatwala, M.P. | 2.6.1968— | — | — | — | — | Pending |
| 13. | The Reservation (Services and Higher Education) Bill, 1968 by Shri G.M. Banatwala, M.P. | 2.6.1968— | — | — | — | — | Pending |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
|-----|--|----------|---|--|------|---|---|--|
| 14. | The Constitution (Amendment) Bill, 1998 (Amendment of article 15, etc.) by Shri G.M. Banatvala, M.P. | 2.6.1998 | — | 10.7.1998 24.7.1998 (Consid- eration) | 2-35 | — | — | Discussion on the motion for consideration not concluded. Pending |
| 15. | The Population Control Bill, 1998 by Shri Bachi Singh Rawat, M.P. | 2.6.1998 | — | — | — | — | — | Pending |
| 16. | The Unemployment Allowance Bill, 1998 by Shri R. Sambasiva Rao, M.P. | 2.6.1998 | — | — | — | — | — | Pending |
| 17. | The Tobacco Growers (Benefit) Bill, 1998 by Shri R. Sambasiva Rao, M.P. | 2.6.1998 | — | — | — | — | — | Pending |
| 18. | The Chili Growers (Benefit) Bill, 1998 by Shri R. Sambasiva Rao, M.P. | 2.6.1998 | — | — | — | — | — | Pending |
| 19. | The Cotton Growers (Benefit) Bill, 1998 by Shri R. Sambasiva Rao, M.P. | 2.6.1998 | — | — | — | — | — | Pending |
| 20. | The Constitution (Amendment) Bill, 1998 (Insertion of new article 51B) by Shri Mohan Singh, M.P. | 2.6.1998 | — | 12.6.1998 10.7.1998 (Consid- eration) | 3-59 | — | — | Withdrawn by leave of the House |
| 21. | The Constitution (Amendment) Bill, 1998 (Amendment of article 174) by Shri Mohan Singh, M.P. | 2.6.1998 | — | — | — | — | — | Pending |

| | | | | | | | | |
|-----|--|-----------|---|---|---|---|---|---------|
| 22. | The Constitution (Amendment) Bill, 1998 (Insertion of new article 29A, etc.) by Shri Mohan Singh, M.P. | 2.6.1998 | — | — | — | — | — | Pending |
| 23. | The Universities and Colleges (Reservation of Vacancies in Posts for Scheduled Castes and Scheduled Tribes) Bill, 1998 by Shri Mohan Singh, M.P. | 2.6.1998 | — | — | — | — | — | Pending |
| 24. | The Indian Penal Code (Amendment) Bill, 1998 (Amendment of section 376) by Shri Prabhu Dayal Katheria, M.P. | 2.6.1998 | — | — | — | — | — | Pending |
| 25. | The Scrutiny of Assets of Ministers, Members of Parliament and Public Servants Bill, 1998 by Shri Prabhu Dayal Katheria, M.P. | 2.6.1998 | — | — | — | — | — | Pending |
| 26. | The Representation of People (Amendment) Bill, 1998 (Insertion of new section 8B) by Shri Prabhu Dayal Katheria, M.P. | 2.6.1998 | — | — | — | — | 0-15 Minutes Taken on Introduction of Bills at Sl. Nos. 1 to 26 | Pending |
| 27. | The Constitution (Amendment) Bill, 1998 (Amendment of article 317) by Shri Basudeb Acharia, M.P. | 12.6.1998 | — | — | — | — | — | Pending |
| 28. | The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1998 (Amendment of the Schedule) by Shri Basudeb Acharia, M.P. | 12.6.1998 | — | — | — | — | — | Pending |
| 29. | The Government of Union Territory of Lakshadweep Bill, 1998 by Shri Basudeb Acharia, M.P. | 12.6.1998 | — | — | — | — | — | Pending |
| 30. | The Persons With Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Bill, 1998 by Shri Bhagwan Shankar Rawat, M.P. | 12.6.1998 | — | — | — | — | — | Pending |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
|-----|--|-----------|---|---|---|---|---|---------|
| 31. | The States Reorganisation (Amendment) Bill, 1998 (Amendment of section 51) by Shri Bhagwan Shankar Rawat, M.P. | 12.6.1998 | — | — | — | — | — | Pending |
| 32. | The Land Acquisition (Amendment) Bill, 1998 (Substitution of new section for section 16, etc.) by Shri Bhagwan Shankar Rawat, M.P. | 12.6.1998 | — | — | 0-05 minutes taken on introduction of Bills at Sl. Nos. 27 to 32. | — | — | Pending |
| 33. | The Constitution (Amendment) Bill, 1998 (Amendment of article 327) by Shri Sushil Kumar Shinde, M.P. | 10.7.1998 | — | — | — | — | — | Pending |
| 34. | The Constitution (Amendment) Bill, 1998 (Amendment of article 177) by Shri K.C. Kondaliah, M.P. | 10.7.1998 | — | — | — | — | — | Pending |
| 35. | The Constitution (Amendment) Bill, 1998 (Amendment of article 51A) by Shri K.C. Kondaliah, M.P. | 10.7.1998 | — | — | — | — | — | Pending |
| 36. | The Constitution (Amendment) Bill, 1998 (Insertion of new article 150A) by Shri K.C. Kondaliah, M.P. | 10.7.1998 | — | — | — | — | — | Pending |
| 37. | The Constitution (Amendment) Bill, 1998 (Amendment of article 80) by Shri K.C. Kondaliah, M.P. | 10.7.1998 | — | — | — | — | — | Pending |

| | | | | | | | |
|-----|---|-----------|---|---|---|---|---------|
| 38. | The Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill, 1998 (<i>Amendment of the Schedule</i>) by Shri Satya Pal Jain, M.P. | 10.7.1998 | — | — | — | — | Pending |
| 39. | The Abolition of Death Penalty to Women, Children and Indigent Persons Bill, 1998 by Shri Sushil Kumar Shinde, M.P. | 10.7.1998 | — | — | — | — | Pending |
| 40. | The Abolition of Begging Bill, 1998 by Shri Sushil Kumar Shinde, M.P. | 10.7.1998 | — | — | — | — | Pending |
| 41. | The Technology Bank of India Bill, 1998 by Shrimati Jayanti Patnaik, M.P. | 10.7.1998 | — | — | — | — | Pending |
| 42. | The Women Welfare Bill, 1998 by Shrimati Jayanti Patnaik, M.P. | 10.7.1998 | — | — | — | — | Pending |
| 43. | The Prevention of Sexual Harassment Bill, 1998 by Shrimati Jayanti Patnaik, M.P. | 10.7.1998 | — | — | — | — | Pending |
| 44. | The Constitution (Amendment) Bill, 1998 (<i>Insertion of new Chapter V-A, etc.</i>) by Shrimati Jayanti Patnaik, M.P. | 10.7.1998 | — | — | — | — | Pending |
| 45. | The Cigarettes (Regulation of Production, Supply and Distribution) Amendment Bill, 1998 (<i>Amendment of Long Title, etc.</i>) by Shri P.S. Gadhavi, M.P. | 10.7.1998 | — | — | — | — | Pending |
| 46. | The Constitution (Amendment) Bill, 1998 (<i>Amendment of article 51A</i>) by Shri Krishan Lal Sharma, M.P. | 10.7.1998 | — | — | — | — | Pending |
| 47. | The Constitution (Amendment) Bill, 1998 (<i>Amendment of article 239AA</i>) by Shri Krishan Lal Sharma, M.P. | 10.7.1998 | — | — | — | — | Pending |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
|-----|---|-----------|---|---|---|---|---|---------|
| 48. | The Prevention of Insults to National Honour (Amendment) Bill, 1998 (Amendment of section 3) by Shri Krishan Lal Sharma, M.P. | 10.7.1998 | — | — | — | — | — | Pending |
| 49. | The Abolition of Child Labour in Hazardous Employment Bill, 1998 by Shri Sushil Kumar Shinde, M.P. | 10.7.1998 | — | — | — | — | — | Pending |
| 50. | The Income-Tax (Amendment) Bill, 1998 (Amendment of section 10) by Shri Satya Pal Jain, M.P. | 10.7.1998 | — | — | 0-10 minutes taken on introduction of Bills at Sl. Nos. 33 to 50. | — | — | Pending |
| 51. | The Patents (Amendment) Bill, 1998 (Amendment of Section 5) by Shri Chandrashekhar Sahu, M.P. | 24.7.1998 | — | — | — | — | — | Pending |
| 52. | The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1998 (Amendment of the Schedule) by Shri Vilas Muttemwar, M.P. | 24.7.1998 | — | — | — | — | — | Pending |
| 53. | The Prevention of Cruelty to Animals (Amendment) Bill, 1998 (Amendment of section 17) by Shri Ravi S. Naik, M.P. | 24.7.1998 | — | — | — | — | — | Pending |
| 54. | The Patents (Amendment) Bill, 1998 (Amendment of section 53) by Dr. V. Saroja, M.P. | 24.7.1998 | — | — | — | — | — | Pending |

| | | | | | | | |
|-----|--|-----------|---|---|---|---|---------|
| 55. | The Medical Profession (Regulation) Bill, 1998 by Dr. V. Saroja, M.P. | 24.7.1998 | — | — | — | — | Pending |
| 56. | The Constitution (Amendment) Bill, 1998 (<i>Insertion of new article 16A</i>) by Dr. V. Saroja, M.P. | 24.7.1998 | — | — | — | — | Pending |
| 57. | The Constitution (Amendment) Bill, 1998 (<i>Insertion of new article 75A, etc.</i>) by Shri Madhukar Sirpoidar, M.P. | 24.7.1998 | — | — | — | 0-06 minutes taken on introduction of Bills at Sl. Nos. 51 to 57. | Pending |

SUMMARY

| | | |
|----|--|-----|
| 1. | Bills pending at the end of the last session | NIL |
| 2. | Bills introduced | 57 |
| 3. | Bills withdrawn | 1 |
| 4. | Bills negatived | NIL |
| 5. | Bills removed from the Register of Pending Bills . . | NIL |
| 6. | Bills part-discussed | 1 |
| 7. | Bills pending at the end of the Session <i>vide</i> para No. 590 of Bulletin Part II, dated 21 August, 1998 | 56 |

3. CALLING ATTENTION

| Sl. No. | Subject | Name of Member who called attention | Name of Minister Date when taken up | Time taken H. M. |
|---------|---|-------------------------------------|--|---------------------|
| 1. | Situation arising out of the Government's decision to import 1.5 million tonnes of exotic dangerous wheat from Australia, contracted by the previous Government at an exorbitant price and the steps taken by the Government in regard thereto. | Shri Prithviraj D. Chavan | Shri Surjit Singh Barnala 9 June, 1998 | 1 05 |
| 2. | Situation arising out of shortage of SOP, 20.20.050 Mixture and Potash in the State of Karnataka particularly in Hassan and Mysore districts resulting in great difficulty to farmers and the steps taken by the Government in regard thereto. | Shri H.D. Deve Gowda | Shri Surjit Singh Barnala 11 June, 1998 | 0 23 |
| 3. | Difficulties being faced by Rubber Growers in the country due to fall in the price of natural rubber and steps taken by the Government in regard thereto. | Shri Suresh Kurup | Shri Ramakrishna Hegde 21 July, 1998 | 0 54 |
| 4. | Situation arising out of non-payment of salaries and other statutory dues to employees of some public sector undertakings particularly Hindustan Cables Ltd., Hyderabad and non-transfer of administrative control to the Ministry of Communications and the steps taken by the Government in regard thereto. | Shri N. Bhasker Rao | *Shri Sikander Bakht 29 July, 1998 | 0 55 |

*The Minister of Communications and Labour were also requested to remain present to reply clarificatory questions.

4. COMMITTEES

(i) Standing Committees

| Sl. No. | Name of Committee | No. of Sittings | Duration H.M. | Average percentage of attendance | Tours/ Local Visits undertaken | Reports presented | Remarks |
|---------|--|-----------------|---------------|----------------------------------|--------------------------------|-------------------|---------|
| 1. | Committee on Agriculture | 12 | 28 05 | 55% | — | 11 | — |
| 2. | Committee on Communications | 11 | 20 10 | 32.06% | — | 5 | — |
| 3. | Committee on Defence | 7 | 18 00 | 53% | — | 2 | — |
| 4. | Committee on Energy | 3 | 2 45 | 63% | — | 9* | — |
| 5. | Committee on External Affairs | 1 | 1 35 | 44.18% | — | 1 | — |
| 6. | Committee on Finance | 3 | 2 40 | 46.6% | — | 9\$ | — |
| 7. | Committee on Food & Civil Supplies and Public Distribution | 3 | 5 10 | 52.78% | — | 4 | — |
| 8. | Committee on Labour & Welfare | 8 | 19 30 | 20.5% | — | 6** | — |
| 9. | Committee on Petroleum & Chemicals | 6 | 10 45 | 56.66% | — | 6 | — |
| 10. | Committee on Railways | 8 | 16 55 | 59% | — | 1 | — |
| 11. | Committee on Urban & Rural Development | 17 | 30 25 | 43% | — | 10 | — |

* 4 Reports on Demands for Grants and 5 Action Taken Reports.

\$ 4 Original and 5 Action Taken Reports.

** 2 Original, 3 Action Taken Reports and 1 on Bill.

(II) Committees Other than Financial and Standing Committees

| Sl. No. | Name of Committee | No. of sittings | Duration | | Average Percentage of attendance by members | Study Tours/ Local visits undertaken | Reports presented Original | Action taken |
|---------|--|-----------------|----------|----------|---|--------------------------------------|----------------------------|--------------|
| | | | H. | M. | | | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | |
| 1. | Business Advisory Committee | 9 | 8 | 12 | 62.2% | — | 5 | — |
| 2. | Committee on Privileges | 2 | 0 | 33 | 66.6% | — | — | — |
| 3. | House Committee— (i) Sub-Committee on Accommodation (ii) Sub-Committee on Furnishing | 2 1 | 2 1 | 30 30 | 82.5% 90% | — — | — — | — — |
| 4. | Joint Committee on Salaries and Allowance of Members of Parliament | 2 | 3 | 35 | 70% | — | — | — |
| 5. | Railway Convention Committee | 1 | 0 | 45 | 55.56% | — | — | — |

5. FINANCIAL BUSINESS

| Subject | Date of Presentation | Date(s) of discussion | Time Taken |
|--|-------------------------|--|------------|
| 1 | 2 | 3 | 4 |
| | | | H M |
| | (I) Railway Budget | | |
| Budget (Railways) for 1998-99 | 29.5.1998 | | 0 56 |
| | | *General Discussion | 21 06 |
| | | 4.6.1998) 5.6.1998) 8.6.1998) 9.6.1998) | |
| Demands for Excess Grants (Railways) for 1995-96 | 29.5.1998 | *Discussion and voting on, Demands for Excess Grants (Railways) | |
| | | 4.6.1998) 5.6.1998) 8.6.1998) 9.6.1998) | |
| Demands for Grants (Railways) for 1998-99 | | 7.7.1998 | 5 15 |
| | | Discussion and voting on Demands for Grants | |
| | | (II) General Budget | |
| Budget (General) for 1998-99 | 1.6.1998 | | 1 56 |
| | | *General Discussion | |
| | | 10.6.1998) 11.6.1998) 12.6.1998) | |

Demands for Excess Grants (General) for 1995-96

5.6.1998
10.6.1998
11.6.1998
12.6.1998

14 20

*Discussion and voting on Demands for Excess Grants (General)

**Discussion and voting on Demands for Grants of Ministry/Department of —

(1) Agriculture

10.7.1998
14.7.1998

1 27

Guillotining of the Demands for Grants of Ministries/Departments of —

Guillotined at 6.00 P.M. on 14.7.1998

- (1) Chemicals and Fertilizers
- (2) Civil Aviation and Tourism
- (3) Food and Consumer Affairs
- (4) Coal
- (5) Commerce
- (6) Communications
- (7) Defence
- (8) Environment and Forests
- (9) External Affairs
- (10) Finance
- (11) Food Processing Industries
- (12) Health & Family Welfare
- (13) Home Affairs
- (14) Human Resource Development
- (15) Industry
- (16) Information and Broadcasting
- (17) Labour

14.7.1998
(at 6.00 PM)

0 06

* Discussed together along with the Status paper on Railways.
• Discussed together.

| 1 | 2 | 3 | 4 |
|--|---|---|-----|
| | | | H M |
| (18) Law and Justice | | | |
| (19) Mines | | | |
| (20) Non-conventional Energy Sources | | | |
| (21) Parliamentary Affairs | | | |
| (22) Personnel, Public Grievances and Pensions | | | |
| (23) Petroleum and Natural Gas | | | |
| (24) Planning and Programme Implementation | | | |
| (25) Power | | | |
| (26) Rural Areas and Employment | | | |
| (27) Science and Technology | | | |
| (28) Steel | | | |
| (29) Surface Transport | | | |
| (30) Textiles | | | |
| (31) Urban Affairs and Employment | | | |
| (32) Water Resources | | | |
| (33) Welfare | | | |
| (34) Atomic Energy | | | |
| (35) Electronics | | | |
| (36) Ocean Development | | | |
| (37) Space | | | |
| (38) Rajya Sabha | | | |
| (39) Lok Sabha | | | |
| (40) Secretariat of the Vice-President | | | |

*Discussed together

6. MOTIONS

(1) Motions Under Rules 191 and 342

| Sl. No. | Brief Subject | Motion under Rule | Name of Member who moved | Date(s) of discussion | Time taken | Ministry/ Department concerned | Remarks |
|---------|---|-------------------|---------------------------|--|--------------|--------------------------------|---------|
| *1. | The Status Paper on Railways. | 342 | Shri Nitish Kumar | 4.6.1998 5.6.1998 8.6.1998 9.6.1998 | H M 21 09 | Railways | |
| 2. | The Final Report of the Jain Commission and Memorandum of Action Taken on the Report laid on the Table of Lok Sabha on 31.7.1998. | 342 | ** Shri Madan Lai Khurana | 5.8.1998 6.8.1998 | 14 28 | Home Affairs | |

*Discussed together with Budget (Railways) for 1998-99 and Demands for Excess Grants (Railways) for 1995-96.

**On behalf of Shri L.K. Advani.

MOTIONS UNDER RULES 191 AND 342
SUMMARY

| | | | |
|----|---|---|-------|
| 1. | No. of notices received | : | 207 |
| 2. | No. of motions admitted | : | 85 |
| 3. | No. of motions discussed | : | 2 |
| 4. | No. of motions remained part-discussed | : | Nii |
| 5. | Total time taken | : | 35.37 |

(ii) Motions under rule 388 for suspension of Rules

| Sl. No. | Subject | Member who moved | Date on which motion discussed | Time taken | Remarks |
|---------|---|---------------------|--------------------------------|--------------|---------|
| 1. | Suspension of clause (i) of Rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha insofar as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to Government Amendment* Nos. 72 and 81 to the Finance (No. 2) Bill, 1998. | Shri Yashwant Sinha | 17.7.1998 | H M 0. 01 | Adopted |

*Two separate motions were moved and adopted.

7. OATH OR AFFIRMATION

| Sl. No. | Name of Member | Constituency/ State | Oath or Affirmation made | Language which Oath/ Affirmation made | Date of taking Oath/Affirmation |
|---------|--------------------------|---------------------------|--------------------------------|--|------------------------------------|
| 1. | Dr. C. P. Thakur | Patna, Bihar | Oath | Hindi | 27.05.1998 |
| 2. | Prof. Chaman Lai Gupta | Udhampur, Jammu & Kashmir | Oath | Hindi | 27.05.1998 |
| 3. | Shri Tarlochan Singh Tur | Tarn Taran, Punjab | Oath | Punjabi | 08.06.1998 |
| 4. | Shri Maheshar Singh | Mandi, Himachal Pradesh | Oath | Hindi | 10.06.1998 |
| 5. | Shri Syed Hussain | Ladakh, Jammu and Kashmir | Oath | Urdu | 10.06.1998 |

8. OBITUARY REFERENCES

| S. No. | Name of Member and Particulars | Date of death | Date of obituary references | Time taken H. M. |
|--------|--|---------------|-----------------------------|---------------------|
| 1. | Shri V. Mayavan, (Member, Fourth and Fifth Lok Sabha) | 06.01.1998 | | |
| 2. | Shri D. Balaram Raju, (Member, Third and Fourth Lok Sabha) | 12.05.1998 | 27.05.1998 | 0 02 |
| 3. | Shri Darbara Singh, (Member, Eleventh Lok Sabha) | 24.05.1998 | | |
| 4. | Shri M.R. Masani, (Member, Central Legislative Assembly, Constituent Assembly, Provisional Parliament, Second and Fourth Lok Sabha) | 27.05.1998 | 28.05.1998 | 0 04 |
| 5. | Shri Ratansinh Rajda, (Member, Seventh Lok Sabha) | 10.04.1998 | | |
| 6. | Shri Purushottam Kakodkar, (Member, Fifth Lok Sabha) | 02.05.1998 | 29.05.1998 | 0 04 |
| 7. | Shri Teja Singh Dardi, (Member, Eighth Lok Sabha) | 27.04.1998 | 05.06.1998 | 0 02 |
| 8. | Shri Shikho Sema, (Member, Ninth Lok Sabha) | 04.05.1998 | 08.06.1998 | 0 02 |

| S. No. | Name of Member and Particulars | Date of death | Date of obituary references | Time taken | |
|--------|---|---------------|-----------------------------|------------|----|
| | | | | H. | M. |
| 9. | Tragedy caused due to the severe cyclones in Saurashtra and Kutch regions of Gujarat and Jalore District of Rajasthan | 09.06.1998 | 10.06.1998 | 0 | 01 |
| 10. | *Shri Chandubhai Deshmukh. (Sitting Member of Twelfth Lok Sabha and Member of Ninth to Eleventh Lok Sabha) | 28.06.1998 | 03.07.1998 | 0 | 04 |
| 11. | Shri E.R. Krishan, (Member, Fifth Lok Sabha) | 13.05.1998 | | | |
| 12. | Shri Vijayashrao Ramrao Dalle, (Member, Third Lok Sabha) | 12.07.1998 | 24.07.1998 | 0 | 03 |
| 13. | Shri Chandra Kishore Pathak (Member, Eighth Lok Sabha) | 02.07.1998 | 04.08.1998 | 0 | 02 |
| 14. | Maj. Gen. Robert G. Williams (Member, Tenth Lok Sabha) | 16.07.1998 | 05.08.1998 | 0 | 03 |

* House was adjourned for the day without transacting any Business.

9. PANEL OF CHAIRMEN

| Sl. No. | Name of Member | Date of Nomination |
|---------|------------------------------|--------------------|
| 1. | Shri P.M. Sayeed | 27.5.1998 |
| 2. | Shri K. Pradhani | |
| 3. | Dr. Laxminarayan Pandey | |
| 4. | Prof. Rita Verma | |
| 5. | Shri K. Yerrannaaidu | |
| 6. | Shri V. Sathiamoorthy | |
| 7. | Shri Basudeb Acharia | |
| 8. | Shri Beni Prasad Verma | |
| 9. | Shri Raghuvansh Prasad Singh | |

10. PAPERS LAID ON THE TABLE

(a) By Government 2856
 (b) By Private Member 1

| S. No. | Title of the Paper | Member who laid the Paper | Date on which laid |
|--------|--|---------------------------|--------------------|
| 1 | 2 | 3 | 4 |
| 1. | Report of the enquiry into the conduct of CBI Officers in Patna who requisitioned services of the army on 30 July, 1997 for execution of Non-bailable warrant on former Chief Minister, Shri Laloo Prasad Yadav. | Shri Buta Singh | 6.8.1998 |

(Bn. Part-I No. 46 of 6.8.1998)

11. PERSONAL EXPLANATION UNDER RULE 357

| Name of the Member who made Personal Explanation | Brief Subject | Date | Time taken | |
|--|---|----------|------------|----|
| | | | H. | M. |
| 1. Shri Jagmohan | Regarding certain remarks made about him in Lok Sabha on the 29th May, 1998 by Shri I.K. Gujral, a member of the House. | 5.6.1998 | 0 | 02 |
| 2. Shri Anand Mohan | Regarding certain alleged false reports which appeared in the Media against him. | 6.8.1998 | 0 | 08 |

12. PETITIONS

Presented by members... ..

5

13. PRIVILEGE MATTERS

| Sl. No. | Brief Subject | Name of the member who raised the matter | Date on which matter brought before the House | Time Taken | Decision of Chair/House |
|---------|--|--|---|------------|---|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1. | Question of privilege regarding alleged misbehaviour with Shrimati Rama Devi, MP by Deputy Superintendent of Police, Central Bureau of Investigation, Patna, Bihar and alleged derogatory remarks made against her and members of Parliament by him. | Smt. Rama Devi | 8.6.98 | 0 11 | After a brief deliberation over this issue in the House, Hon'ble Speaker referred the matter to the Committee of Privileges for examination, investigation and report. |
| 2. | Shouting of slogans and throwing of pamphlets from the Distinguished Visitors' Gallery. | | 15.7.98 | 0 03 | The House adopted a motion moved by the Minister of Parliamentary Affairs that the person (an Ex-MP) who shouted slogans and also threw some pamphlets from the Distinguished Visitors' Gallery, and whom the Security Officers |

| 1 | 2 | 3 | 4 | 5 | 6 |
|----|---|---|---------|------|---|
| | | | | | <p>took into custody immediately had committed a grave offence and was guilty of the contempt of the House.</p> <p>The House further resolved that considering the fact that the person was a former member of Parliament, she be let off with a stern warning on the rising of the House on that day.</p> |
| 3. | Throwing of leaflets and attempt to shout slogans from the Visitors' Gallery. | | 17.7.98 | 0 03 | <p>The House adopted a motion moved by the Minister of Parliamentary Affairs that the persons who attempted to shout slogans and also threw some leaflets from the Visitors' Gallery, and whom the Security Officers took into custody immediately have committed a grave offence and were guilty of the contempt of the House.</p> <p>The House further resolved that they be let off with a stern warning on the rising of the House on that day.</p> |

14. QUESTIONS

(I) Starred Questions

- | | |
|---|------|
| (a) Number of Questions put down in Question Lists for oral answers | 621* |
| (b) Number of Questions orally answered | 97 |

(II) Short Notice Questions

- | | |
|--|-----|
| (a) Number of Questions put down in Short Notice Question List | Nil |
| (b) Number of Short Notice Questions orally answered | Nil |

(III) Unstarred Questions

- | | |
|---|--------|
| (a) Number of Questions put down in Question Lists for written answers | 6229** |
| (b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but not reached for oral answers | 6753 |

* Including 1 Starred Question transferred from one Ministry to another.

** Including 7 Unstarred Questions transferred from one Ministry to another.

**(IV) Half-an-hour discussions arising out of answers to questions during the second session
of twelfth Lok Sabha**

| Sl. No. | Brief subject | Name of Members who get first priority in the ballot to raise the discussion | Date of discussion | Ministry/ Department | Time taken |
|---------|-----------------------|--|--------------------|----------------------------|------------|
| | | | | | Hrs. Mts. |
| 1. | Safe drinking water | Shri Gauri Shanker Bisen | 29.7.98 | Rural Areas and Employment | 0 58 |
| 2. | Leila Seth Commission | Shri N.K. Fremchandran | 3.8.98 | Home Affairs | 0 42 |

15. RESOLUTIONS

(I) Government Resolution

| Sl. No. | Brief Subject | Name of member who moved | Date of moving and discussion | Time taken | Ministry/ Department concerned | Remark |
|---------|---|--------------------------|-------------------------------|------------|--------------------------------|---------|
| | | | | H M | | |
| *1. | Appointment of a Parliamentary Committee consisting of 12 members from Lok Sabha to review the rate of dividend presently payable by the railway undertaking to General Revenues and other ancillary matters in connection with Railway Finance vis-a-vis General Finance. | Shri Nitish Kumar | 2.6.98 | 00 2 | Railways | Adopted |
| *2. | Recommendation to Rajya Sabha to associate 6 members of that House with the Parliamentary Committee to review the rate of Dividend presently payable by the Railway Undertaking to General Revenues and other ancillary matters in connection with Railway Finance vis-a-vis General Finance. | | | | | |

*Discussed together.

(ii) Statutory Resolutions

| Sl. No. | Subject | Art/Section of the Constitution/ Act | Name of Member who moved | Date of moving and discussion | Time taken H. M. | Ministry/ Department | Remarks |
|---------|--|--------------------------------------|--------------------------|-------------------------------|------------------|---------------------------|-----------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 1. | *Disapproval of the National Institute of Pharmaceutical Education and Research (Second) Ordinance, 1998 (No. 9 of 1998) promulgated on 23.4.1998. | Article 123 | Shri Basudeb Acharia | 4.6.98 | 1 21 | Chemicals and Fertilizers | Withdrawn |
| 2. | **Disapproval of the Electricity Regulatory Commission Ordinance, 1998 (No. 14 of 1998) promulgated on 25.4.1998. | Article 123 | Shri Basudeb Acharia | 9.6.98 | 3 36 | Power | Negated |

* Discussed together with the motion for consideration of the National Institute of Pharmaceutical Education and Research Bill, 1998.

** Discussed together with the motion for consideration of the Electricity Regulatory Commission Bill, 1998.

| | | | | H. M. | | | |
|----|---|-------------|----------------------|-------|-------------------|-------------------|-----------|
| 3. | £Disapproval of the Employees' Provident Funds and Miscellaneous Provisions (Amendment) Ordinance, 1998 (No. 8 of 1998) promulgated on 23.4.1998. | Article 123 | Shri Basudeb Acharia | 1 11 | 9.6.98 10.6.98 | Labour | Withdrawn |
| 4. | \$Disapproval of the Payment of Gratuity (Amendment) Ordinance, 1998 promulgated on 23.4.1998. | Article 123 | Shri Mohan Singh | 0 19 | 10.6.98 | Labour | Withdrawn |
| 5. | @Disapproval of the Representation of the People (Amendment) Ordinance, 1998 (No. 12 of 1998) promulgated on 24.4.1998. | Article 123 | Shri Basudeb Acharia | 0 35 | 10.6.98 | Home Affairs | Withdrawn |
| 6. | @Disapproval of the Merchant Shipping (Amendment) Ordinance, 1998 (No. 7 of 1998) promulgated on 23.4.1998. | Article 123 | Shri Basudeb Acharia | 0 48 | 10.6.98 | Surface Transport | Withdrawn |

£ Discussed together with the motion for consideration of the Employees' Provident Funds and Miscellaneous Provisions (Amendment) Bill, 1998.

\$ Discussed together with the motion for consideration of the Payment of Gratuity (Amendment) Bill, 1998.

@ Discussed together with the motion for consideration of the Representation of the People (Amendment) Bill, 1998.

@ Discussed together with the motion for consideration of the Merchant Shipping (Amendment) Bill, 1998.

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
|-----|--|-------------|------------------------|--------|------|--|----------------------|
| 7. | @Disapproval of the High Court and Supreme Court Judges (Conditions of Service) Amendment Ordinance, 1998 (No. 11 of 1998) promulgated on 24.4.1998. | Article 123 | Dr. T. Subbarami Reddy | 4.7.98 | 2 45 | Law, Justice & Company Affairs | Withdrawn |
| 8. | *Disapproval of the Finance (Amendment) Ordinance, 1998 (No. 5 of 1998) promulgated on 21.4.98. | Article 123 | Dr. T. Subbarami Reddy | 4.7.98 | 0 34 | Finance | Withdrawn |
| 9. | **Disapproval of the Essential Commodities (Amendment) Ordinance 1998 (No. 13 of 1998) promulgated on 25.4.98. | Article 123 | Dr. T. Subbarami Reddy | 4.7.98 | 3 33 | Civil Supplies and Public Distribution | Discussion postponed |
| 10. | \$Disapproval of the Lotteries (Regulation) Ordinance 1998 (No. 6 of 1998) promulgated on 23.4.98. | Article 123 | Dr. T. Subbarami Reddy | 4.7.98 | 1 52 | Home Affairs | Withdrawn |

@Discussed together with the motion for consideration of the High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1998.

*Discussed together with the motion for consideration of the Finance (Amendment) Bill, 1998.

**Discussed together with the motion for consideration of the Essential Commodities (Amendment) Bill, 1998. However, in deference to the wishes of the House, the Minister-in-charge agreed to come with a fresh Motion for reference of the Bill to a Joint Committee of Houses which was moved and adopted on 9.7.1998. Motion for consideration of the Bill, therefore, became infructuous. Resolution seeking disapproval of the ordinance also became infructuous after the ordinance ceased to operate in terms of article 123(2) of the Constitution.

\$Discussed together with the motion for consideration of the Lotteries (Regulation) Bill, 1998.

(iii) Private Members' Resolutions

| Sl. No. | Brief Subject Name of member who moved | Date(s) of moving and discussion | Time taken | Ministry/ Departments | Remarks |
|---------|--|-----------------------------------|------------|---|--------------------------|
| | | | H M | | |
| 1. | National Housing Policy. Dr. Luxminarayan Pandey | 2.6.1998 5.6.1998 17.7.1998 | 4 45 | Urban Affairs and Employment/Rural Areas and Employment | Withdrawn |
| 2. | Rehabilitation of Sick Public Sector Under-takings. Dr. Asim Bala | 17.7.1998 | 1 00 | Industry | Discussion not concluded |

16. SHORT DURATION DISCUSSIONS (RULE 193)

| Sl. No. | Subject | Under Rule | Name of Member who raised the discussion | Date(s) of discussion | Time taken | Ministry/ Department concerned | Remarks |
|---------|---|------------|--|-------------------------------------|------------|--------------------------------|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 1. | On the statement made by the Prime Minister in the recent nuclear tests in Pokhran. | 193 | Shri Indrajit Gupta | 27.5.1998 28.5.1998 29.5.1998 | 12 56 | External Affairs | |
| 2. | Incidents of suicide committed by farmers in various parts of the country due to non-payment of remunerative prices for their agricultural produce. | 193 | Shri Vilas Muttemwar | 1.6.1998 2.6.1998 3.6.1998 | 10 04 | Agriculture | |
| 3. | Rise in prices of essential commodities. | 193 | Shri Basudeb Acharia | 9.7.1998 | 5 45 | Food & Consumer Affairs | |
| 4. | On the statement made by the Minister of Industry on 8.6.1998 regarding Maruti Udyog Limited. | 193 | Shri S. Jaipal Reddy | 21.7.1998 | 3 09 | Industry | |
| 5. | Floods in various parts of the country. | 193 | Shri Mohan Singh | 22.7.1998 | 4 35 | Agriculture | |

| | | | | | | |
|-----|---|-----|-------------------------|--|-------|--------------------------------|
| 6. | Increasing atrocities on women. | 193 | Smt. Geeta Mukherjee | 23.7.1998 24.7.1998 27.7.1998 28.7.1998 | 16 28 | Home Affairs |
| 7. | Situation in North-Eastern region due to insurgency. | 193 | Shri Bhubaneswar Kalita | 29.7.1998 31.7.1998 | 5 45 | Home Affairs |
| 8. | Recent developments affecting India's foreign policy. | 193 | Shri P.A. Sangma | 3.8.1998 4.8.1998 | 7 14 | External Affairs |
| 9. | On the statement made by the Home Minister regarding deportation of certain people by Maharashtra Government. | 193 | Shri Hannan Mollah | 3.8.1998 4.8.1998 | 4 41 | Home Affairs |
| 10. | Problems of SCs and STs. | 193 | Shri Ram Vilas Paswan | 4.8.1998 | 7 28 | Social Justice and Empowerment |

**DISCUSSION ON MATTERS OF URGENT PUBLIC IMPORTANCE
FOR SHORT DURATION DISCUSSION UNDER RULE 193**

SUMMARY

| | | |
|---|----------|---------------------------|
| No. of notices received | : | 106 |
| No. of discussions admitted | : | 10 |
| No. of discussions held | : | 10 |
| No. of discussions remained part-discussed | : | Nil |
| Total time taken | : | 78 hours 5 minutes |

17. SITTINGS OF LOK SABHA

| Sl. No. | Subject | Date | Remarks |
|---------|---|----------|--|
| 1 | 2 | 3 | 4 |
| 1. | Fixation of sitting of Lok Sabha on Saturday, 4 July, 1998 | 3.7.1998 | The Speaker announced that at the meeting of Leaders of Parties/Groups held on 3 July, 1998, it was decided that in order to provide sufficient time for completion of essential Government Business, House might sit on Saturday, 4 July 1998. Accordingly, the House sat on 4 July, 1998. |
| 2. | Fixation of sitting of Lok Sabha on Tuesday, 7 July, 1998 and cancellation of sitting of Lok Sabha on Wednesday, 8 July, 1998 | 4.7.1998 | The Speaker announced that Government had declared holiday on Wednesday, 8 July 1998 instead of Tuesday, 7 July, 1998 on account of Eid-E-Milad-Un-Nabi. Therefore, House would sit on Tuesday, 7 July 1998 and the Business (including Questions) scheduled for 8 July, 1998 would be transacted on Tuesday, 7 July, 1998 and 8 July 1998 would be observed as Holiday. Accordingly, the House sat on 7 July, 1998 and sitting fixed for 8 July, 1998, was cancelled. |

| 1 | 2 | 3 | 4 |
|----|--|---------|---|
| 3. | Fixation of sittings of Lok Sabha on 30, 31 July 1998 and 3, 4 and 5 August, 1998. | 28.7.98 | The Speaker announced that as decided in the Leaders meeting held on 28 July, 1998 House might sit from 30 July 1998 to 5 August 1998 in order to provide sufficient time for completion of essential Government and other Business. Accordingly, House sat from 30 July to 5 August, 1998. |
| 4. | Fixation of sitting of Lok Sabha on Tuesday, 6 August 1998. | 4.8.98 | The Speaker announced that Lok Sabha would sit on Thursday, 6 August, 1998 for transaction of essential Government Business. |
| 5. | Cancellation of sittings of Lok Sabha on 13 and 14 August, 1998. | 4.8.98 | As intimated by the Ministry of Parliamentary Affairs the sittings of Lok Sabha fixed for Thursday, 13 and Friday 14 August, 1998 were cancelled. |

18. SPEAKER/DEPUTY SPEAKER/CHAIRMAN
Announcements/Observations/References

| Sl. No. | Subject | By whom | Date |
|---------|---|--------------|-----------|
| 1 | 2 | 3 | 4 |
| 1. | Announcement regarding postponement of Private Members' Business fixed for 29 May, 1998 to 2 June, 1998 in order to provide sufficient time for completion of discussion under rule 193 on the statement made by the Prime Minister on recent nuclear tests in Pokhran on 29 May, 1998. | The Chairman | 29.5.1998 |
| 2. | Announcement regarding adjournment of the House at 4 P.M. on 1 June, 1998 to re-assemble at 5 P.M. for the presentation of the General Budget. | The Speaker | 1.6.1998 |
| 3. | Announcement regarding suspension of Rule 331G(d) of the Rules of Procedure in its application to the Demands for Grants (Railways) 1998-99 as Standing Committee had not presented its report to the House. | The Chairman | 4.7.1998 |

| 1 | 2 | 3 | 4 |
|----|---|---|-----------|
| 4. | Observation regarding postponement of Introduction of Government Bill—The Constitution (Eighty-Fourth Amendment) Bill, 1998 (amendment of articles 239AA, 331 and 333 and insertion of new articles 330A, 332A and 334A). | The Speaker | 14.7.1998 |
| 5. | Observation regarding unparliamentary and disorderly scenes in the House on 13 July, 1998 and deprecation of the acts of some members. | The Speaker | 14.7.1998 |
| 6. | Announcement regarding extension of House till 5 August, 1998 in order to provide sufficient time for completion of essential Government and other business. | The Speaker | 28.7.1998 |
| 7. | Reference to the 53rd Anniversary of the dropping of Atomic bombs on the Japanese cities of Hiroshima and Nagasaki and homage to victims of the atomic holocaust. | The Speaker | 8.8.1998 |
| 8. | Valedictory reference on the conclusion of the second session of Twelfth Lok Sabha. | The Speaker, The Prime Minister and Shri P. Shiv Shanker. | 6.8.1998 |

19. STATEMENTS

(i) Statements made/laid by Ministers under rule 372

| S. No. | Brief Subject | Name of Minister | Date | Time taken | |
|--------|---|----------------------------|---------|------------|----|
| | | | | H. | M. |
| 1 | 2 | 3 | 4 | 5 | 5 |
| 1. | Recent nuclear tests in Pokhran | *Shri Atal Bihari Vajpayee | 27.5.98 | 0 | 11 |
| 2. | Dispersal of BSP Rally by Delhi Police | Shri L.K. Advani | 27.5.98 | 0 | 08 |
| 3. | Government Business for the week commencing the 1st June, 1998. | Shri Madan Lal Khurana | 29.5.98 | 0 | 02 |
| 4. | Pakistan's nuclear test. | Shri George Fernandes | 29.5.98 | 0 | 01 |
| 5. | A blast on bridge No. 237 between Gosaigaon-Chautara Block Section of New Cooch-Bihar New Bongaigaon Section of Northeast Frontier Railway. | Shri Nitish Kumar | 2.6.98 | 0 | 02 |
| 6. | Government Business for the week commencing the 8th June, 1998. | Shri Madan Lal Khurana | 5.6.98 | 0 | 02 |
| 7. | @Situation in Assam. | Shri L. K. Advani | 5.6.98 | 0 | 08 |
| 8. | @Maruti Udyog Limited | Shri Sikander Bakht | 8.6.98 | 0 | 18 |
| 9. | U.N. Security Council Resolution. | Shri Atal Bihari Vajpayee | 8.6.98 | 0 | 09 |
| 10. | Communal situation in Moradabad and Hyderabad. | Shri L. K. Advani | 9.6.98 | 0 | 09 |
| 11. | Situation caused by cyclonic storm in Gujarat, Maharashtra and Rajasthan. | Shri Som Pal | 10.6.98 | 0 | 05 |
| 12. | Price policy for Copra for 1998 season and Jute for 1998-99 season. | Shri Som Pal | 10.6.98 | 0 | 23 |

*He also laid on the Table a copy of (Hindi and English versions) a paper entitled "Evolution of India's Nuclear Policy".

| | | | | |
|-----|--|--------------------------|---------|------|
| 13. | The latest position of the situation caused by the recent cyclonic storm in Gujarat and Rajasthan. | Shri Som Pal | 12.6.98 | 0 03 |
| 14. | Government Business for the week commencing the 6th July, 1998. | Shri Madan Lal Khurana | 4.7.98 | 0 02 |
| 15. | Constitution of the Eleventh Finance Commission. | Shri Yashwant Sinha | 6.7.98 | 0 03 |
| 16. | Postal strike. | Smt. Sushma Swaraj | 10.7.98 | 0 11 |
| 17. | Calling off of the postal strike | Smt. Sushma Swaraj | 16.7.98 | 0 01 |
| 18. | Government Business for the week commencing the 20th July, 1998. | Shri Madan Lal Khurana | 17.7.98 | 0 02 |
| 19. | Staging of a Marathi play in Mumbai—"Mee Nathuram Godse Boltoyae". | Shri L. K. Advani | 17.7.98 | 0 02 |
| 20. | Threats of violence to Shri Suresh Navale, Former Minister of State for Energy, Maharashtra and alleged phone calls threatening Shri Gulab Rao Gawande, a Former Minister. | Shri L. K. Advani | 22.7.98 | 0 02 |
| 21. | Swarnajayanti Fellowships for young Scientists. | Dr. Murali Manohar Joshi | 22.7.98 | 0 07 |
| 22. | Situation arising out of the strike by Group C & D Employees of Government Hospitals in Delhi. | Shri Dalit Ezhimalai | 23.7.98 | 0 08 |
| 23. | Government Business for the week commencing the 27th July, 1998. | Shri Madan Lal Khurana | 24.7.98 | 0 02 |
| 24. | Telecast of a documentary on Sardar Sarovar Project. | Smt. Sushma Swaraj | 27.7.98 | 0 03 |
| 25. | The Bomb blast incident which occurred at Inter-State Bus Terminus, Delhi on 26 July, 1998. | Shri L. K. Advani | 27.7.98 | 0 24 |

| | | H. | M. |
|-----|--|---------|------|
| 26. | Deportation of certain people by Maharashtra Government. | 28.7.98 | 0 03 |
| 27. | @ The action of U.S. Government in serving notices to certain Indian Scientists for return to India. | 28.7.98 | 0 11 |
| 28. | Calling off the strike by Group C and D Employees of Government Hospitals in Delhi. | 28.7.98 | 0 04 |
| 29. | The accident of an Indian Airlines Dornier Aircraft at Cochin. | 30.7.98 | 0 02 |
| 30. | Government Business for the week commencing the 3rd August, 1998. | 31.7.98 | 0 02 |
| 31. | The incident of killing of 16 persons by the militants in Doda district on 27 July, 1998. | 31.7.98 | 0 17 |
| 32. | National Social Assistance Programme (NSAP). | 3.8.98 | 0 03 |
| 33. | Visit of Prime Minister to Colombo in connection with SAARC Summit. | 3.8.98 | 0 14 |
| 34. | The incidents of killings by the militants in Chamba district of Himachal Pradesh on 3 August, 1998. | 3.8.98 | 0 05 |
| 35. | Important measures that are being taken to increase export. | 5.8.98 | 0 10 |
| 36. | Situation along the Line of Control in Jammu and Kashmir. | 5.8.98 | 0 07 |

@ Clarificatory Questions were asked by the Members.

(ii) **Matters under Rule 377**

*Position regarding receipt of replies from Ministries concerned during
Twelfth Lok Sabha as on 6.10.1998*

| | Total Number of Matters raised | No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat | Percentage of replies sent to members by the Ministers. |
|---|--------------------------------------|---|--|
| First Session (23.3.1998 to 31.3.1998) | 70 | 49 | 70 |
| Second Session Part--I & II (27.5.1998 to 6.8.1998) | 355 | 158 | 44.51 |

**(iii) Statement Showing the Time Spent on Disorderly Scenes/
Interruptions in the House During Second Session of
Twelfth Lok Sabha**

| Date | Time H. M. | | Remarks |
|-----------|---------------|----|--|
| 8.6.1998 | 0 | 40 | Interruptions started at 12.34 hrs. and Lok Sabha adjourned at 12.36 hrs. to meet at 14.00 hrs. House met at 14.03 hrs. Interruptions again started and continued till 14.10 hrs. • Due to Interruptions, Lok Sabha adjourned at 14.23 hrs. till 14.30 hrs. |
| 9.6.1998 | 1 | 01 | Interruptions started at 12.06 hrs. and Lok Sabha adjourned at 12.14 hrs. till 14.00 hrs. when House re-assembled at 14.00 hrs., interruptions started again and continued upto 14.07 hrs. |
| 12.6.1998 | 0 | 44 | At 1216 hrs. noisy scenes started. Lok Sabha adjourned at 12.21 hrs. to meet again at 14.00 hrs. |

| Date | Time | | Remarks |
|------------|------|----|---|
| | H. | M. | |
| 13.7.1998 | 5 | 56 | Interruptions started at 11 A.M. and Lok Sabha adjourned at 11.12 hrs. and re-assembled at 12.02 hrs. Again Lok Sabha adjourned at 12.06 hrs. to re-assemble at 14.00 hrs.; adjourned at 14.04 hrs.; re-assembled at 14.30 hrs. and adjourned at 14.33 hrs.; re-assembled at 17.00 hrs. and adjourned at 17.02 hrs.; re-assembled at 17.30 hrs. and finally adjourned for the day at 17.33 hrs. |
| 14.7.1998 | 3 | 30 | Interruptions started at 11.03 hrs. and continued upto 11.09 hrs. Lok Sabha adjourned at 11.10 hrs. to meet again at 12.00 hrs. At 14.03 hrs. interruptions again started and Lok Sabha adjourned at 14.13 hrs. till 15.00 hrs. Interruptions started at 15.24 hrs. and Lok Sabha adjourned at 15.33 hrs. to meet again at 17.00 hrs. |
| *30.7.1998 | 6 | 08 | Interruptions started at 11.49 hrs. Lok Sabha adjourned at 11.56 hrs. to meet at 13.00 hrs. Interruptions started when the House met at 13.00 hrs. and House adjourned at 13.17 hrs. and met at 16.03 hrs. Interruptions again started at 16.06 hrs. and continued till 16.08 hrs. Lok Sabha adjourned at 16.09 hrs. for the day. |

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Time Calculated on the basis of normal time of the House i.e. 11 A.M. to 1 P.M. and 2 P.M. to 6 P.M.

*There was no lunch-break.

(iv) Statement indicating matters raised after Question Hour and before taking up of the Listed Business and the time taken thereon during Second Session of Twelfth Lok Sabha

| Date | Number of matters raised | Number of members who spoke | Time taken | |
|---------|--------------------------|-----------------------------|------------|----|
| | | | H. M. | |
| 27.5.98 | NIL | NIL | NIL | |
| to | | | | |
| 29.5.98 | | | | |
| 01.6.98 | 21 | 21 | 0 | 47 |
| 02.6.98 | 1 | 2 | 0 | 18 |
| 03.6.98 | NIL | NIL | NIL | |
| 04.6.98 | 44 | 46 | 1 | 44 |
| 05.6.98 | NIL | NIL | NIL | |
| 08.6.98 | 5 | 5 | 0 | 29 |
| 09.6.98 | 3 | 3 | 0 | 21 |
| 10.6.98 | NIL | NIL | NIL | |
| 11.6.98 | 43 | 43 | 1 | 01 |
| 12.6.98 | 2 | 2 | 0 | 10 |
| 03.7.98 | NIL | NIL | NIL | |
| 04.7.98 | 14 | 15 | 1 | 06 |
| 06.7.98 | 12 | 12 | 1 | 04 |
| 07.7.98 | 53 | 53 | 2 | 14 |
| 09.7.98 | 25 | 25 | 1 | 25 |
| 10.7.98 | 33 | 33 | 1 | 27 |
| 13.7.98 | | | | |
| and | | | | |
| 14.7.98 | NIL | NIL | NIL | |
| 15.7.98 | 2 | 22 | 1 | 12 |
| 16.7.98 | 47 | 47 | 1 | 57 |
| 17.7.98 | 49 | 49 | 1 | 47 |

| Date | Number of matters raised | Number of members who spoke | Time taken | |
|----------------|--------------------------|-----------------------------|------------|-----|
| | | | H. | M. |
| 20.7.98 | 15 | 15 | 1 | 30 |
| 21.7.98 | 26 | 26 | 1 | 23 |
| 22.7.98 | 47 | 48 | 2 | 00 |
| 23.7.98 | 53 | 53 | 2 | 04 |
| 24.7.98 | NIL | NIL | | NIL |
| 27.7.98 | 30 | 30 | 2 | 01 |
| 28.7.98 | 12 | 12 | 0 | 57 |
| 29.7.98 | 18 | 18 | 1 | 00 |
| *30.7.98 | 1 | 4 | 0 | 30 |
| *31.7.98 | 4 | 7 | 0 | 34 |
| *03.8.98 to | NIL | NIL | | NIL |
| *05.8.98 | | | | |
| *06.8.98 | 23 | 25 | 1 | 32 |
| | <hr/> 583 | <hr/> 616 | 30 | 33 |

*There was no Question Hour on those days.

**(20) Statement showing Time Taken on various kinds of
Business transacted during the Second Session of Twelfth
Lok Sabha**

| Business | Time taken | Percentage of the total time taken |
|---|---------------|--|
| BILLS | | |
| | H. M. | |
| (a) Government Bills | *44.37 | 15.8 |
| (b) Private Members' Bills | 7.10 | 2.5 |
| BUDGETS | | |
| (a) Railway Budget | @27.17 | 9.6 |
| (b) General Budget | 17.49 | 6.3 |
| CALLING ATTENTION NOTICES | 3.17 | 1.2 |
| DISCUSSIONS | | |
| (a) Half-an-hour Discussion (Rule 55) | 1.40 | 0.6 |
| (b) Short Duration Discussion (Rule 193) | 78.05 | 27.5 |
| MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER THE QUESTION HOUR | 30.33 | 10.8 |
| MATTERS UNDER RULE 377 | 6.27 | 2.3 |
| MOTIONS | | |
| (a) Motions under rule 191 and 342 | 14.31 | 5.1 |
| (b) Motions under rule 388 | 0.01 | — |
| QUESTIONS | 26.29 | 9.4 |
| RESOLUTIONS | | |
| (a) Statutory Resolutions | . | |
| (b) Private Members' Resolutions | 5.45 | 2.0 |
| (c) Government Resolutions | 0.02 | — |
| STATEMENTS (Rule 372) | 4.05 | 1.4 |
| Other matters such as Oath, Obituary, Papers Laid on the Table, Points of Order, Personal Explanations etc. | 15.27 | 5.5 |
| TOTAL: | 283.15 | 100.0 |

*Joint discussion took place on certain Statutory Resolutions—[Vide Statement No. 15 (ii) Sl. Nos. 1 to 10] and Motion for Consideration of connected Government Bills [vide Statement No. 2(i) Sl. Nos. 1 to 5, 8, 9, 11, 13 and 14]. Time taken on Joint discussion has been shown under Government Bills.

@Joint discussion took place along with the Status Paper on Railways and Excess Demands for Grants (Railways) for the year 1995-96.